

Defective Case Register from 2025-07-24 to 2025-07-24

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-STREV/29191/2025	PRAKASH KUMAR JENA	2025-07-24	i)Synopsis and date chart not filed.ii)Page marking in the book mark does not tally with Index.iii)Name of the adv. in capital letter ,EN. no., Mobile no. not furnished in appeal memo.iv) Legible copy of page 39 to be filed.v) Provision of law not furnished in I.A.s.vi) Grounds not furnished.vii) Good grounds not furnished.
2	D-WP(C)/29699/2025	ASHUTOSH DASH	2025-07-24	1. Paragraph no. not correctly furnished on declaration
3	D-BLAPL/21875/2025	ARIJEET MISHRA	2025-07-24	1.P.S. case No. and G.R. case No. mentioned in the Cause Title do not tally with that of Cause Title. 2.G.R. case No. mentioned in the Cause Title and petition do not tally with that of rejection order.
4	D-CONTC/29467/2025	ADV.	2025-07-24	VERNACULAR CERTIFICATE NOT FILED 2. UNDERTAKING FOR ODIA TRANSLATION NOT FILED
5	D-STREV/29168/2025	PRAKASH KUMAR JENA	2025-07-24	i)Synopsis and date chart not filed. ii)Page mark not correctly furnished as well as Index.iii)Name of the advocate , Capital letter, En. No. Mobile no. not furnished in appeal memo.iv) Grounds not furnished.v) Provision of law not furnished in I.As.vi)Good grounds not filed.
6	D-CMP/29586/2025	ALOK KUMAR MOHAPATRA	2025-07-24	1.O.P No-4 A Judicial Officer may not be a party in this petition.2. Cause Title not accompanied with the Trial Court order.3.D.Notarial Fee of Rs.29/- not affixed in the Affidavit of I.A No-1105/2025.
7	D-CRLMC/22241/2025	BIJAYA KUMAR BEHERA 1	2025-07-24	1. Annexure -6 not paginated
8	D-WP(C)/29498/2025	UMAKANT SAHOO	2025-07-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit
9	D-CONTC/29477/2025	ADV.	2025-07-24	1. Page no.12 Annex-2 not exhibited.
10	D-WP(C)/29537/2025	KRISHNA CHANDRA SAHU	2025-07-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 15 and 16 not neat.
11	D-WP(C)/29524/2025	RABI NARAYAN MISHRA - 2	2025-07-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.

12	D-WP(C)/29529/2025	DEBASISH SAMAL	2025-07-24	Page marks not proper in the Index.
13	D-WP(C)/29536/2025	BIDYADHAR MANSING	2025-07-24	Annex -3 not tally with book mark and Index.
14	D-WA/28384/2025	DURGA PRASAD PATTNAIK(C.G.C)	2025-07-24	8-CAUSE TITLE NOT IN ORDER. 1.Court Fee 6/paid deficit Rs6/ to be paid 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs2/ not paid 3. appelants no1 and 4 in wpc are parties in W.A other parties are not including in WA as respondent
15	D-BLAPL/22265/2025	PUSPAMITRA MOHAPATRA	2025-07-24	1. After page 3,there is one page left blank needs to be replaced. 2. In V. Nama Signature of the petitioner is not tally with Cause title of the application
16	D-ABLAPL/22295/2025	ANURAG PATI	2025-07-24	1. Fathers name of Petitioner No.2,3 and 4 not mentioned in the Cause Title as well as in Vakalatanama. 2. Annexure 2 page 16 not legible.
17	D-STREV/29186/2025	PRAKASH KUMAR JENA	2025-07-24	i) Synopsis and date chart not filed.ii)Grounds not furnished.iii) Name of the adv capital letter, EN.no.,Mobile no. not furnished in appeal memo. iv)Legible copy of page no. Anx-2 and 79 are to be filed.v) Provision of law not furnished in I.A. (delay petition). vi)Para no. not correctly furnished in I.As.vii) Good grounds not furnished.
18	D-ABLAPL/22296/2025	RAMA CHANDRA JENA	2025-07-24	Date mentioned in Synopsis, Date Chart and Petition Para 2 not correct.
19	D-WP(C)/29249/2025	SAPAN KUMAR LENKA	2025-07-24	Put up for S.R page marks of all the Annexures in Index.
20	D-CRLMA/21517/2025	GOUTAM CHARAN ROUT	2025-07-24	This case may be registered as CRLMC.
21	D-WP(C)/29223/2025	GHANASHYAM NAMTOAR	2025-07-24	1. Date of Odisha Gazette not tally para-8 in connection with Annexure-8 as per Index.2.Annexure 2 3 4 5 6 and 8 not tally as per index .
22	D-BLAPL/22039/2025	SANTOSH KUMAR MAHANTY	2025-07-24	i)Synopsis and Date chart not mentioned in Index.ii) Paragraph Sl. no. in the petition not proper.iii) Paragraph no. mentioned in the declaration of the Affidavit not correct.
23	D-WP(C)/28335/2025	ARUN KUMAR DAS	2025-07-24	Page 36 not neat.
24	D-BLAPL/22048/2025	PRASANTA KUMAR NANDA	2025-07-24	i)Father of the petitioner no. 1 and 3 mentioned Late in Rejection Order but not mentioned in cause title.
25	D-WP(C)/29589/2025	SUKANTA KUMAR NAYAK	2025-07-24	1. Date of letter dated not correctly furnished sl. no.7 in Index.
26	D-BLAPL/21939/2025	SURYAKANTA DWIBEDI	2025-07-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i)Annexure -3 mentioned in Index not filed.
27	D-WP(C)/29539/2025	KULADA NANDA DAS	2025-07-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

28	D-BLAPL/22325/2025	SATYAPADA SHARMA	2025-07-24	Hologram/logo not affixed in Vakalatnama.
29	D-WP(C)/29507/2025	SESHADEV DASH	2025-07-24	Page No. 11 and 12 not legible.
30	D-WP(C)/29578/2025	SASHIBHUSAN DAS	2025-07-24	Page29 not neat
31	D-WA/29307/2025	MILLON KUMAR,C.G.C	2025-07-24	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 2.C. copy of impugned judgement without cause title filed 3 i) C. copy of cause title not filed.ii) Synopsis date chart not page mark as well as index.iii) Status of the parties not furnished. iv) Appellant no. 1 not a party in WP(C).V)The appellant not authorization of other appellants
32	D-BLAPL/22258/2025	SIDHARTHA DAS	2025-07-24	Name of the Lower Court mentioned in cause title and prayer is not correct.
33	D-WA/29333/2025	JATESWAR NAYAK, A.G.A	2025-07-24	I)Put up for SR after filling of Cause title in WP(C).II) RVWPET wrongly mention para no. 3 in I.A.
34	D-CONTC/29439/2025	ADV.	2025-07-24	Page mark not mention in Index.
35	D-WA/29345/2025	JATESWAR NAYAK,A.G.A	2025-07-24	i) Anx- 2 not properly scan. ii) RVWPET wrongly mention in I.A. para no. 3 (delay petition)
36	D-CONTC/29479/2025	ADV.	2025-07-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED code no. not mentioned in the cause title.
37	D-WP(C)/29271/2025	RANJIT MOHANTY	2025-07-24	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.C.fee of Rs.12 /- not paid in cause title.2.LA Case No.546 of 2008mentioned in the Index(anx-2) and para-5 body of the petition does not tally with the under Anx-2.
38	D-WA/29314/2025	JATESWAR NAYAK, A.G.A	2025-07-24	cause title in wp(c) no. 16028/2021 not filed. Put up for SR after filling of removal of defect.
39	D-CRLREV/22264/2025	AMULYA RATNA PANDA	2025-07-24	1. Good ground certificate not furnished.
40	D-BLAPL/21946/2025	SURYAKANTA DWIBEDI	2025-07-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i)Annexure- 3 mentioned in Index not filed.
41	D-ABLAPL/22216/2025	DEBIPRASAD MOHANTY	2025-07-24	1. Vernacular Certificate not furnished.
42	D-TRP(C)/29631/2025	ANURAG PATI	2025-07-24	Annexure 01 not legible.
43	D-WP(C)/29555/2025	ANNADA PRASAD MOHANTY	2025-07-24	Page 14 and 15 not Neat . Date not mentioned in the v.nama
44	D-CRLMP/22289/2025	ABINASH ROUTRAY	2025-07-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

45	D-WP(C)/29744/2025	DIGAMBAR SETHI	2025-07-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
46	D-WP(C)/29724/2025	MANOJA KUMAR KHUNTIA	2025-07-24	.Receipt Showing Serv.copy To cg not Filed.
47	D-BLAPL/22353/2025	KARTIK CHANDRA TRIPATHY	2025-07-24	1. In affidavit, Deponents husband name wrongly furnished.
48	D-ABLAPL/22244/2025	SIDDHARTHA SAMAL	2025-07-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. In v. nama Court fee Rs 1/- deficient and Rs 10/- towards Legal Asst. assn. Welfare stamp to be paid.
49	D-CRLA/21567/2025	CHEERA RANJAN SATAPATHY	2025-07-24	1-Code No. wrongly furnished in assessment slip, index, synopsis, and date chart. 2- Paragraphs of appeal memo not marked in numbers, 3-Grounds of para Nos. not marked in alphabetically, 4-Status of person not filed up in 3rd line of page no.2
50	D-BLAPL/22144/2025	SIBARANJAN POLAI	2025-07-24	1. Index has not been paginated. 2. A. fee is deficient in rejection order. 3. In Date chart,P.S. name and No. not correctly mentioned.
51	D-CRLREV/22326/2025	BUDHIRAM DAS	2025-07-24	Put up SR after redacting the name of Victim /Informant/Relative from the the petition.
52	D-CRLREV/21982/2025	RABINDRA KUMAR SAHOO	2025-07-24	1. C.copy of impugned order not filed. 2. Code Not correct
53	D-BLAPL/22269/2025	SUBHALATA PRIYADARSINI	2025-07-24	.Subject Code Not Furnished .
54	D-CRLREV/21390/2025	DIGAMBAR SETHI	2025-07-24	Period of Delay 258days. 2. PS case no. not correct in cause title.
55	D-WP(C)/29344/2025	ANNADA PRASAD MOHANTY	2025-07-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Declaration not mentioned in the affidavit and also I.A.Page 8 not neat.
56	D-ABLAPL/22225/2025	SWARAJ PATEL	2025-07-24	1. In the Date Chart date of occurrence of 2nd item mentioned as 18.6.2025, which is not correct. 2. Prayer Para 1 last line needs correction. 3. Annexure1 page 13 and Annexure 2 not legible. 4. Orissa High Court Bar Association Welfare Fund Rs.50 not paid. 5. LTI not attested in the Vakalatanama
57	D-BLAPL/22222/2025	DIPAK KUMAR SAHOO	2025-07-24	1. In affidavit, Deponents relation with the petitioner is not furnished. 2. Page no 46 and 47 is not legible. 3. High court Bar Asso. welfare Scheme Rs 50/-t to be paid in V. nama
58	D-WP(C)/29268/2025	KEDAR KUMAR DASH	2025-07-24	Pension by order dated 06.04.2022. mentioned in the cause title appears to be wrong.2.W.P (C) No. 32249/2024 mentioned in the Index (Anx-7) and para-5 body of the petition does not tally

				with the under Anx-7.3.I.A. petition not page marked.
59	D-WP(C)/29339/2025	DIBYARANJAN BEHERA	2025-07-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
60	D-WP(C)/29572/2025	PRATAP KESHARI DEO	2025-07-24	Copy of the FIR dtd. 25.02.2025 mentioned in the Index(Anx-5) and Para-8 body of the petition does not tally with the under anx-5
61	D-WP(C)/29490/2025	GANESH PRASAD SAMAL	2025-07-24	1.Name and address not maintained in V. nama
62	D-BLAPL/21941/2025	SURYAKANTA DWIBEDI	2025-07-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Annexure -3 mentioned in Index and paragraph -9 of the petition not filed.
63	D-WP(C)/29469/2025	AJAYA KUMAR JENA	2025-07-24	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Paragraphs not correctly mentioned in declaration.
64	D-BLAPL/21942/2025	RUDRA NARAYAN PARIJA	2025-07-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Occupation of the deponent mentioned in Affidavit no t correct.ii) Page no. 10 not legible. iii).Name Of The Filing Advocate Not In Capital Letters In The Petition
65	D-BLAPL/21943/2025	SURYAKANTA DWIBEDI	2025-07-24	i)Annexure -3 mentioned in Index not filed.
66	D-WA/28823/2025	AKHIL KRISHNA MOHAPATRA	2025-07-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. C.COPY OF IMPUGNED ORDER NOT FILED 2. PUT FOR SR AFTER FILING C.COPY OF IMPUGNED ORDER
67	D-WP(C)/29493/2025	ASIT KUMAR JENA	2025-07-24	1.Deficit court fee Rs 6/- not paid in C.T.2 Petitioner nos1 and 3 not signature in V.nama.
68	D-BLAPL/22226/2025	SAROJ KUMAR PADHY	2025-07-24	1. the file is pending before the court as mentioned in the cause title and prayer is not tally with rejection order.
69	D-BLAPL/21933/2025	SIDHARTHA DAS	2025-07-24	31-As per standing order the name of victim/informant shall not be mentioned in the petition.
70	D-CONTC/29475/2025	ADV.	2025-07-24	14-NOT PROPERLY INDEXED.
71	D-ABLAPL/22273/2025	DEBASISH SAMAL	2025-07-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
72	D-WP(C)/29371/2025	DEBASHIS NANDA	2025-07-24	Page no. 29 not properly scanned
73	D-CONTC/29474/2025	ADV.	2025-07-24	Code Not mentioned
74	D-CONTC/29453/2025	TUSAR KUMAR MISHRA	2025-07-24	REFERENCE CERTIFICATE NOT FURNISHED . CAUSE TITLE OF W.P(C) NO.31054/2024 BE FILED

75	D-WP(C)/29400/2025	DESHA RANJAN RATH	2025-07-24	Dtd. 12-5-2023 as per annex.23 not mentioned in prayer of the petition.
76	D-WP(C)/29317/2025	MANAS ANKIT BOHIDAR	2025-07-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
77	D-WP(C)/29430/2025	SAROJ KUMAR DAS	2025-07-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
78	D-CRLMC/22179/2025	MANAS KUMAR CHAND	2025-07-24	1. Certified copy of annex-1 not filed.
79	D-BLAPL/22314/2025	PRAVASH CHANDRA JENA	2025-07-24	1. Page no 12 not annexed properly
80	D-ABLAPL/21431/2025	DIPTI MOHAPATRA	2025-07-24	Age of Petitioner No.2 not mentioned in the Cause Title.
81	D-WP(C)/29605/2025	AMIT KUMAR SAA	2025-07-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
82	D-ABLAPL/22283/2025	LINGARAJ SARANGI	2025-07-24	1. In Index, SI No.4 Date of FIR has been wrongly mentioned as 15.7.2024 instead of 15.7.2025. 2. Annexure 1 page 9 not legible.
83	D-ABLAPL/22302/2025	BISWARANJAN DALAI	2025-07-24	1. Page no 8 and 9 is not legible. 2. Attested Annexure-2 is not filled.
84	D-WP(C)/29433/2025	SAROJ KUMAR DAS	2025-07-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
85	D-ITA/21505/2025	SASWAT KUMAR ACHARYA	2025-07-24	1.D.C.F 6/- to be paid. 2. Being Aggrieved and certificate in good grounds not furnished. 3. Receipt showing service of copy to I.T. not filed.
86	D-CRLMC/22137/2025	PARTHA SARATHI DAS	2025-07-24	1. Copy of Charge sheet to be filed
87	D-WP(C)/29320/2025	KALI PRASAD MOHANTY	2025-07-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Date of copy of representation Vide annex-11 not tally with Index.Age of the petitioner not tally with affidavit and cause title and also I.A of the affidavit.Page 21 and 22 not neat
88	D-ABLAPL/22284/2025	BASANTA KUMAR DAS	2025-07-24	Annexure 1 page 13 14 and 16 not legible.
89	D-CMP/29637/2025	KISHORE KUMAR MISHRA	2025-07-24	1.O.P No-8 is a stranger not made party in the Trial Court order.2.Annexure-4 mentioned in the Prayer be corrected as A-5.
90	D-ABLAPL/22308/2025	ASHOK KUMAR SARANGI	2025-07-24	i)Father name of the petitioner in the cause title and Affidavit not correct.
91	D-WP(C)/29374/2025	KIRTAN DANG	2025-07-24	page nos. 12 and 13 not neat

92	D-BLAPL/22033/2025	AMIT KUMAR PATRA	2025-07-24	31-As per standing order the name of victim/informant shall not be mentioned in the petition.
93	D-CRLMC/22138/2025	BIGYAN KUMAR SHARMA	2025-07-24	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Age and address of the petitioner in cause title not tally with affidavit. 2. Charge sheet order dated under annex-3 not correctly furnished in prayer of the petition
94	D-WP(C)/29626/2025	ABINASH ROUTRAY	2025-07-24	.Subject Code incorrectly Mentioned
95	D-WP(C)/29466/2025	KARUNAKAR RATH	2025-07-24	1.Paragraphs not correctly mentioned in declaration in petition as well as I.A.
96	D-WP(C)/29387/2025	SANGRAM JENA	2025-07-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.17 not neat. 2. D.C.fee Rs.2/- to be paid on V.NAMA
97	D-WP(C)/29482/2025	MANOJ KUMAR NAYAK	2025-07-24	1. court fee not paid in petition.
98	D-WP(C)/29375/2025	SURENDRA KUMAR SAHOO	2025-07-24	page no.13 to 15 not neat.
99	D-WP(C)/29240/2025	PRATIK DASH	2025-07-24	Date of Notice in Annexure 02 does not tally with index and petition.
100	D-CONTC/29458/2025	ALOK KUMAR MOHAPATRA	2025-07-24	REFERENCE CERTIFICATE IS WRONG 2.PAGE NO. 12 NOT LEGIBLE
101	D-WP(C)/29379/2025	SARAT CHANDRA MEKAP	2025-07-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos.16 18 23 and 24 are not neat.2.As per index and annex .8 letter no.9-8-2021 not mentioned in para.8 of he petition.3. D.C.fee Rs.50/- to be paid on V.nama.
102	D-WP(C)/29382/2025	MRUTYUNJAY MOHANTY	2025-07-24	D.C.fee Rs. 18/- to be paid
103	D-MATA/29591/2025	PABITRA KUMAR NAYAK	2025-07-24	Period of Delay 362 days
104	D-ABLAPL/22247/2025	SAROJ KUMAR DASH	2025-07-24	i)Date of F.I.R. in date chart not correct.
105	D-BLAPL/22255/2025	DHANANJAYA MUND	2025-07-24	Fathers name of the deponent not mentioned in Affidavit.
106	D-MATA/29404/2025	KISHORE KUMAR MISHRA	2025-07-24	Period of Delay 48 days 2. index as well as book let may be correct as c p403/21
107	D-CRLREV/22256/2025	RATIKANTA MOHAPATRA	2025-07-24	1.Period of Delay 27 days delay ,Limitation petition not filed. 2.Code Not correctly

				Indicated. 3.Date not tally in Para -1 as per index.4.Good ground certificate not furnished.
108	D-RSA/29309/2025	MANORANJAN MISHRA	2025-07-24	1.C.Copy of Both the Trial Courts not Filed.2.C.Fee of Rs.2695/- Not Paid.3.Annexures not at all marked and also Page Marked in the Index.Put up for further S.R after made good
109	D-WP(C)/29403/2025	SABYASACHI MISHRA	2025-07-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
110	D-RSA/29384/2025	SITANSHU KUMAR DEY	2025-07-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
111	D-ABLAPL/22285/2025	ANANTA NARAYAN PATTANAYAK	2025-07-24	In the Date Chart Annexure 1 Page No. left blank.
112	D-WP(C)/29558/2025	JYOTIRMAY GUPTA	2025-07-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of bill not tally with Index.Page 40 not neat.
113	D-WP(C)/29415/2025	AMITAV TRIPATHY	2025-07-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
114	D-BLAPL/21779/2025	MANAS KUMAR CHAND	2025-07-24	1. Jeypore Sadar P.S. case No. 93/2025 mentioned in the Cause Title do not find place/mentioned in the Rejection order.
115	D-CRLREV/22123/2025	ADYASIDHI MISHRA	2025-07-24	1 .Paragraphs not correctly mentioned in declaration. 2 .Address petitioner 2 and3 not mentioned in V.nama.
116	D-WP(C)/29414/2025	PRATIK DASH	2025-07-24	1. Subject code not furnished in Assessment slip and petition.
117	D-CRLMC/22203/2025	SIBA PRASAD SAHOO	2025-07-24	Put up for S.R.after properly page marked in Index and file.
118	D-WP(C)/29557/2025	MOHIT KUMAR PATI	2025-07-24	Annexure -3 not mentioned in page no. 13.
119	D-CRLMC/22217/2025	TANMAYA KUMAR MOHANTY	2025-07-24	1. C.Copy of F.I.R. not filed.
120	D-CRLREV/22086/2025	HARAPRASAD PANDA	2025-07-24	1.Good ground certificate not furnished .
121	D-BLAPL/22245/2025	DURGA PRASAD S.MALLICK	2025-07-24	1. Paragraphs not properly mentioned in declaration of the Affidavit. 2. 3 names of Advocates mentioned in Vakalatnama, But only one signature reflected.
122	D-WP(C)/29412/2025	PRATIK DASH	2025-07-24	1. Subject code not furnished in Assessment slip and petition.
123	D-MATA/29704/2025	PRANAB RANJAN CHHATOI	2025-07-24	1.Period of Delay 58 days 2.index as well as book let date 24.3.25 may be deleted
124	D-WP(C)/29334/2025	PRASANTA KUMAR MOHANTY (2)	2025-07-24	Date of notice not tally with Index.

125	D-WP(C)/29422/2025	SALAUDDIN KHAN	2025-07-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
126	D-WP(C)/29343/2025	ANNADA PRASAD MOHANTY	2025-07-24	Page 13 and 14 not neat.
127	D-WP(C)/29559/2025	ANNADA PRASAD MOHANTY	2025-07-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 not neat.
128	D-WP(C)/29521/2025	MAHENDRA KUMAR SAHOO	2025-07-24	1. As per index Annexure-3 not described in the petition
129	D-FAO/29592/2025	RAICHARAN MOHAPATRA	2025-07-24	1.Provision of Law may be correct 2. Code may be correct 3. date of order and conclusion may be correct in c copy
130	D-BLAPL/22251/2025	JYOTIRMAYA SAHOO	2025-07-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no. 9 of Annexure-1 is not legible. 2. Certified copy/free copy of the rejection order (Annexure-20) is not filed.
131	D-WP(C)/29406/2025	SUJIT KUMAR PATTNAIK	2025-07-24	1. Subject code not furnished in Assessment slip and petition
132	D-BLAPL/22012/2025	PRAVASH CHANDRA JENA	2025-07-24	i)Page no. 10 and 11 not legible.
133	D-CRLMC/22263/2025	NIRANJAN PANDA	2025-07-24	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Synopsis and date chart not furnished. 2. Certified copy of annex-1 not filed.
134	D-STREV/29178/2025	PRAKASH KUMAR JENA	2025-07-24	i) Synopsis and date chart not filed.ii) En. no., Mobile no. not furnished in appeal memo.iii) Para no. not correctly furnished in I.As.iv) Grounds not furnished.v) Provision of law not furnished in I.A (delay petition.)vi)Good grounds not furnished.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 24-07-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/791/2022	CMAPL/791/2022	BIREN SANKAR TRIPATHY	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER